

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.126

CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

Order under Section 230-232

IN THE MATTER OF:

Sijcon Design & Eng Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..28/03/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

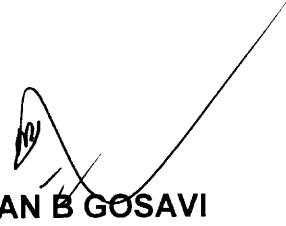
For the Applicant : Mr. Pavan S Godiawala, Advocate
For the RD : Mr. B. Rama Ambedkar, Assistant Director
For the Department of Income Tax: Ms. Shivangi Vyas, Advocate on behalf of Ms.
Maithili Mehta, Advocate

ORDER

Learned counsel for the Petitioner seeks time.

Matter stands adjourned to 31.05.2022.


KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)


MADAN B GOSAVI
MEMBER (JUDICIAL)